

CITY CIVIL COURT MUMBAI  
COURT 14 ADDL. SESSION JUDGE  
HHJ. SMT. SONALI P. AGARWAL  
CIVIL CAUSE LIST DATED 02.11.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	3308/2012	GORADIA IMPEX PRIVATE LIMITED Vs SEHGAL FINE-FORGE PRIVATE LIMITED	RS TRIPATHI SHRI J J SHAH
2	SUIT	8913/1999	MADHUVAN SECURITIES PVT LTD AND ANR Vs HINDALCO INDUSTRIES LTD AND ORS	RUPAM GHOSH SACHIN P DUBE
3	NOTICE OF MOTION	3321/2019	1. Savitridevi Shivdutsingh Bhadoria - deceased deleted 2.Sushma Vedprakashsingh Rathore Vs Suresh Shivdutsingh Bhadoria And Anr	P.M. BHANSALI

CITY CIVIL COURT MUMBAI  
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CIVIL CAUSE LIST DATED 03.11.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUMMARY CIVIL SUIT	1499/2014	SHRI. KAILASH KEDARNATH SHETH Vs SHRI. SUDHIR JAYANTILAL SURU	RAMESH KUMAR SINGH
2	SUMMARY CIVIL SUIT	181/2020	Yallapa Pochchapa Jadhav Vs Rohini Ramakant Chavan	RAJESH M PATIL
3	NOTICE OF MOTION	3020/2019	Maharashtra State Road Transport Corporation Vs Ms Arvind Cotsyn I Ltd And Anr	

CITY CIVIL COURT MUMBAI  
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CIVIL CAUSE LIST DATED 04.11.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	288/2012	MR. BEG YUSUF AMIR Vs JUMA MASJID OF BOMBAY TRUST AND ORS.	E. ANANDAN

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CIVIL CAUSE LIST DATED 05.11.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	3141/2011	SHREYAS N KHANOLKAR Vs NARAYAN G DHURI	SB PRABHAVALKA R SHWETA AKASHAY KHOT U OBJ
2	SUIT	8446/1999	Marie L A Cousin Vs MRS QUEENIE RIGHTON HUMJOLI AND ORS.	DENZIL D MELLO MS DEEPAK CHITNIS CHIPARIKAR AND CO
3	SUIT	7298/1997	ARNOLD J VON GEYER AND ANR Vs MUMTAZ IQBAL SHAIKH AND ORS	D D MELLO M S UDESHI

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CIVIL CAUSE LIST DATED 06.11.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	3895/2012	ROHIT AND CO Vs VALSHA ENTERPRISES AND PRADEEP VALSHA	SIDDHARTH R MURARKA PRATIBHA BORHADE

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CIVIL CAUSE LIST DATED 07.11.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	4738/2013	MANHOR PRABHUDAS KHADAWALA Vs M-S GAWDE AND ASSOCIATES AND ORS	GAURAV G DAVE